

परिषद् ने सरकार के समक्ष क्या क्या मांगें रखी हैं और सरकार का उन के सम्बन्ध में क्या कार्यवाही करने का विचार है ?

The Minister of Communications (Shri Jagjivan Ram): (a) to (c). No. Presumably the Member refers to the All India Postal and Railway Mail Service Union.

(d) Does not arise.

NON-SCHEDULED AIR LINE COMPANIES

*1409. **Shri Keshavalengar:** (a) Will the Minister of Communications be pleased to state whether there are any companies running non-scheduled Air Lines in India?

(b) If so, which are they and where do they fly?

(c) Is it a fact that these Companies are flying their aircrafts outside India?

(d) Are they likely to close their concerns?

The Minister of Communications (Shri Jagjivan Ram): (a) Yes, Sir.

(b) I lay on the Table of the House a statement giving the required information. [See Appendix VI, annexure No. 59].

(c) Yes, Sir. Some of these companies have to take their aircraft outside India when they receive contracts for flights abroad, but specific permission of the Director General of Civil Aviation is necessary, before such non-scheduled international flights are undertaken.

(d) Not so far as Government are aware.

INDIAN COASTAL CONFERENCE

*1410. **Shri Kasliwal:** Will the Minister of Transport be pleased to state:

(a) whether the Scindia Steam Navigation Company, Limited, have resigned from the Indian Coastal Conference; and

(b) whether there is a state of unbalance prevailing for some time past

in the supply and demand factors in the Indian Coastal trade?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Company have not yet finally resigned. All that they have done is to serve a six months' notice of their withdrawal from the Conference as required under the Conference Agreement. This notice was served on the 28th August 1953.

(b) This is the view expressed by a Sub-Committee which was appointed by the Indian Coastal Conference to examine the tonnage position on the coast. This view has, however, not been endorsed by all the members of the Conference.

RAILWAY ACCIDENT NEAR MATHURA

*1411. **Shri Heda:** Will the Minister of Railways be pleased to state:

(a) the details of the accident to the passenger train at Mathura Junction on the 6th September, 1953, with particular details of loss of life, loss of railway property; and property belonging to the passengers etc.?

(b) whether the accident took place in the station area;

(c) what are the reasons for the accident; and

(d) the remedies Government propose to adopt to avoid such accidents in future?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). At about 3-46 hours on 6th September, 1953, while Up Empty Petrol Tank Wagon Special No. 259 was standing on the Up Main Line at Mathura Jn. Station, No. 352 Up Passenger train entering on the same line, ran into the rear of the Empty Petrol Tank Special. The engine and another vehicle third from it on the Passenger train and the brakevan and an Empty Petrol Tank Wagon next to it on the Petrol Tank Special derailed. No one was killed. 21 passengers and six railway servants